

capital has been launched at the instance of the Prime Minister; and

(b) if so, the broad outlines thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Yes.

(b) Delhi Administration has taken the following steps for the promotion of quick growing Fruits and Vegetables in the Capital:

(1) To make supplies of various production requisites viz. seeds, seedlings, fertilizers and insecticides four sale depots have been established at Khyber Pass, Annapurna (Janpath) Krishi Bhavan and Lajpat Bhavan respectively. At these depots the production requisites are being sold in small handy packets on "No profit no Loss" basis.

(2) A team of 20 males has been allotted to various localities of Delhi and New Delhi to provide elementary technical know-how and also maintain the supplies of seeds, seedlings and fertilizers etc.

(3) 20 model kitchen gardens are being established in various public places of Delhi with the objective of educating the people in the techniques of vegetable cultivation.

(4) To further push up the programme a campaign was organised in the last week of October, 1965 during which 44 teams consisting of 220 officials and a large number of voluntary workers visited different localities of Delhi to make supplies of production requisites available at the doors of the kitchen garden enthusiasts.

(5) 19 training camps-cum-demonstrations have been organised by the Subject-matter-Specialists of Delhi Administration in different areas of Delhi.

Levy System in Kerala

707. Shri Mohammed Koya:
Shri A. K. Gopalan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the levy system on a uniform level has been ordered in Kerala;

(b) whether this has adversely affected certain people whose yield is very low; and

(c) whether such people are given any exemption?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) to (c). The levy system in respect of paddy procurement in Kerala is on a graded scale related to the acreage of land a cultivator cultivates. There is an outright exemption for cultivators with two acres of land and below. In other cases, the Tahsildars or the Taluk Supply Officers have been empowered to reduce the quantum of levy in cases where the quantity of paddy to be given by the cultivator according to prescribed scale of levy cannot be delivered by him on account of failure of crops, drought, flood, damage by insects or any other circumstances beyond the control of the cultivator.

Deep-Sea Fishing in Kerala

708. Shri Mohammed Koya: Will the Minister of Food and Agriculture be pleased to state the steps taken by Government to improve deep-sea fishing in Tanur, Parappanangadi, Kutattai, Paravanna and Challyyam in Kerala State?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): The following steps have been taken:—

(i) Revolving chain hooks have been designed and introduced for increased catches of sharks;

(ii) Synthetic fibre nets have been introduced for better catches of fish;